## REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## SEVENTH SESSION—SECOND LOK SABHA

Thirty Fourth Report



LOK SABHA SECRETARIAT **NEW DELHI** May, 1959

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# MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Sardar Hukam Singh—Chairman.
- 2. Sardar Amar Singh Saigal.
- 3. Shri Narendrabhai Nathwani.
- 4. Shrimati Ila Palchoudhuri.
- 5. Shri Krishna Chandra.
- 6. Shri Jhulan Sinha.
- 7. Shri K. R. Sambandam.
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- 9. Shri Jagan Nath Prasad Pahadia.
- 10. Shri Sunder Lal.
- 11. Shri S. Easwara Iyer.
- 12. Shri Balasaheb Patil.
- 13. Shri Pramathanath Banerjee.
- 14. Shri Shraddhakar Supakar.
- 15. Shri Shambhu Charan.

#### SECRETARIAT

Shri V. Narasimhan—Deputy Secretary.

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# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

#### THIRTY-FOURTH REPORT

(SECOND LOK SABHA)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee present on their behalf, this their Thirty-fourth Report.
- 2. The Committee met on the 10th February, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 13th February, 1959.
- 3. The Members whose resolutions had been included in the List of Business for the 13th February, 1959 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Sarvashri S. M. Banerjee, Uma Charan Patnaik, Ram Sewak Yadav, J. M. Mohamed Imam and Ansar Harvani as also the representatives of the Ministries of Food and Agriculture, Finance, Defence, Home Affairs and Department of Parliamentary Affairs attended the sitting.
- 4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—
  - (1) Resolution regarding Central Control of all Public Service Commissions in the country.

Out of the total time of 2 hours allotted to this resolution one minute was taken up on the 19th December, 1958. The balance of 1 hour and 59 minutes would be available on the 13th February, 1959.

- (2) Resolution regarding Second instalment of Interim Relief to Central Government employees.
- 1 hours.
- (3) Resolution regarding Re-orientation of the Administrative sys-
- 2 hours.
- (4) Resolution regarding Appointment of a Commission to go into service conditions of Defence Organisation personnel.

2 hours.

- Resolution regarding Nationalisation of Sugar Industry.
- 2 hours.
- (6) Resolution regarding Session of Lok Sabha at Bangalore.
  - 1½ hours.
- (7) Resolution regarding Commission to inquire into working of State Undertakings.

2 hours.

New Delhi; The 11th February, 1959.

HUKAM SINGH.